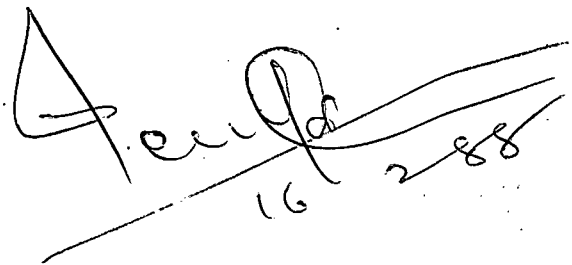


② Date : 16/2/88.

Mr. M.M. Sudame, Advocate appears for the applicant. Mr. M.I. Sethna, Counsel appears for the respondents. He says that the reply is not yet ready and he would require some more time to file the reply. He, therefore, requests to grant some time to file the reply.

Adjourned to 13th April 1988 for further directions.

No notice of this date to any party.


16/2/88

Date: 13/4/1988 -

Mr. Mohan Sudame, Advocate appears for the applicant. Mr. J.D. Desai, Advocate for Mr. M.I. Sethna, Counsel appears for the Respondents.

Mr. Desai, Advocate says that the reply is not yet ready and he would require some more time to file the reply. He, therefore, requests to grant some more time to file the same. Mr. Sudame, Advocate

(contd.)